



HARYANA LEGISLATIVE ASSEMBLY

December Session 2023

Starred Question

19 December 2023

Total Question - 20

To Construct Multi Level Car Parking

***41 Sh. LILA RAM (Kaithal):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that a multi-level car parking is already sanctioned in Kaithal city; and

b) if so, whether there is any proposal under consideration of the Government to construct the abovesaid parking togetherwith the time by which the construction work of abovesaid car parking is likely to be started?

To Drain Out the Dirty Water

***42 Sh. INDU RAJ (Baroda):**

Will the Development and Panchayats Minister be pleased to state:-

a) whether it is a fact that the water floods into streets, passages and houses due to overflow of ponds in the rainy season and lack of drainage in the villages Banwasa, Rindhana, Kathura, Aahulana, Madina, Baroda, Gangana, Shamdi, Mundlana, Jagsi, Bichpadi, Aawli, Katwal, Rukhi and

Ragra of Baroda Assembly Constituency; and

b) if so, the time by which the abovesaid problem is likely to be solved togetherwith the details thereof?

To Construct the Four Lane Road

***43 Sh. RAM KUMAR (Indri):**

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct four lane road from Khanpur to Ladwa; if so, the time by which the abovesaid road is likely to be constructed togetherwith its present status thereof?

To Upgrade the Stadium

***44 Sh. AMIT SIHAG (Dabwali):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to convert/upgrade Shri Guru Gobind Singh Khel Stadium of Dabwali into a State Level Stadium and to provide necessary facilities therein ?

To Start Construction Work of Bus Stand

***45 Sh. SOMBIR (Dadri):**

Will the Transport Minister be pleased to state the time by which the construction work of Bus Stand of Dadri city is likely to be started/completed?

The Details of the Corruption Cases

***46 Sh. JAGBIR SINGH MALIK (Gohana):**

Will the Chief Minister be pleased to state:-

- a) the district wise, department wise and individual cases of corruption registered by the Government in State since year 2015 till to date; and
- b) the year wise data of increase or decrease in corruption cases since 2015 till to date?

To Increase the Powers of Sarpanch and Gram Panchayats

***47 Sh. NAYAN PAL RAWAT (Prithla):**

Will the Development and Panchayats Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to increase the powers of Sarpanch and Gram Panchayats; if so, the details thereof;
- b) whether it is a fact that presently there is a provision for the Sarpanches and Panchayats to conduct five works upto Rs 5 lacs each i.e. Rs 25 lacs yearly; if so, whether there is any proposal under consideration of the Government to permit the Panchayats for conducting the work upto Rs 20 lacs togetherwith the details thereof; and
- c) whether there is also any proposal under consideration of the Government to change the tender process in Panchayats; if so, the details thereof?

To Construct ROB

***48 Sh. DEEPAK MANGLA (Palwal):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the population of many villages of Palwal area have to pass through Asawata railway crossing and due to the excess railway traffic, most of the time traffic remain jammed therein, resultantly, people have to face great difficulties; and

b) if so, whether there is any proposal under consideration of the Government to construct ROB upon the such railway crossing?

State Level Vigilance and Monitoring Committee

***49 Sh. VARUN CHAUDHRY (Mullana):**

Will the Chief Minister be pleased to state the reasons for not regularly calling the meetings of the State Level Vigilance and Monitoring Committee constituted under Rule 16 of SC/ST (Prevention of Atrocities) Rules 1995?

To Construct the Roads

***50 Sh. SUBHASH GANGOLI (Safidon):**

Will the Urban Local Bodies Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct the following roads:-

i) from canal bridge to old gas agency via road of Railway Station;

ii) from Ram Mehar Thakur's house to the front of HDFC bank on Mahatma Gandhi Road;

iii) Mahatma Gandhi Marg;

iv) both sides of Canal ; and

b) if so, the time by which the abovesaid roads are likely to be constructed?

To Expand the Metro Train

***51 Sh. SURENDER PANWAR (Sonipat):**

Will the Chief Minister be pleased to state the time by which the Metro Train is likely to be expanded in Sonipat?

Registered Cases of Corruption

***52 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):**

Will the Chief Minister be pleased to state:-

a) the number of cases registered in various departments, boards and corporations under the prevention of corruption act in the State from November, 2019 to November, 2023 togetherwith the yearwise details thereof; and

b) the status/level of investigation of the registered cases as mention 'a' above togetherwith the case wise details thereof?

To Construct the Road

***53 Sh. ISHWAR SINGH (Guhla):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is fact that the road from Samana Mandi to Haryana Border is completely damaged due to heavy traffic;

b) if so, the time period of DLP and the time when the DLP of such road has been expired alongwith the reasons for delay in construction of such road; and

c) the time by which such road is likely to be constructed?

To Construct By-Pass

***54 Sh. LAXMAN SINGH YADAV (Kosli):**

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct the Kosli by-pass; and

b) if so, the details thereof togetherwith the action taken by the Government in this regard?

The Expenditure Incurred on Jan-Sanwad Programs

***55 Sh. NEERAJ SHARMA (Faridabad Nit):**

Will the Chief Minister be pleased to state:-

a) whether the 'Jan-Sanwad' programs being conducted in State are organized by the Government;

b) whether the local M.L.A. of that area is being invited for 'Jan-Sanwad' program where the 'Jan-Sanwad' program is being organized;

c) the details of the head of account from which the expenditure is being incurred on 'Jan-Sanwad' programs; and

d) whether the provision in budget was made by the Government for the said expenditure, incurred on 'Jan-Sanwad' programs?

To Supply Clean Potable Drinking Water

***56 Smt. GEETA BHUKKAL (Jhajjar):**

Will the Public Health Engineering Minister be pleased to state:-

a) whether it is a fact that there is problem of clean potable drinking water in villages Birohar, Noganwa, Salhawas, Birdhana, Mohanbari, Jhamri, Kaliwas and Birar of Jhajjar Assembly Constituency; and

b) the time by which adequate clean drinking water is likely to be supplied in abovesaid villages?

Amount Allocated for Development Works

***57 Sh. SHAMSHER SINGH GOGI (Assandh):**

Will the Development and Panchayats Minister be pleased to state:-

a) whether it is a fact that the charge of Sarpanches has been given to Block Development and Panchayat Officers from the end of the term of Sarpanches on dated 24 February, 2021 upto election of new Sarpanches on 3rd December, 2022 in the State;

b) if so, the extent of amount allocated for development works togetherwith the income of Panchayat earned in different blocks of Assandh Assembly Constituency during the abovesaid time period alongwith the development work wise details of the extent of amount incurred thereon from the abovesaid amount;

c) whether the general meeting was held by the said Officers for the development works during the said tenure or not togetherwith the details in both situations;

d) whether the audit of the works executed during the abovesaid tenure has been conducted by the Government; and

e) if not, the time by which the said audit is likely to be conducted by the Government togetherwith the details thereof?

Policy to Protect the Artisans

***58 Dr. ABHE SINGH YADAV (Nangal Chaudhry):**

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government for damage compensation to the poor artisans by way of monetary compensation for the damage caused to their products due to natural calamities on the lines of compensation to the farmers getting crop compensation;

b) whether any policy in regard to ‘a’ above would be framed by the Government to protect the artisans like pot makers and other similar artisans; and

c) if so, the time by which the abovesaid policy is likely to be framed and implemented in the State?

To Construct New Minors

***59 Sh. AMARJEET DHANDA (Julana):**

Will the Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct two new minors i.e. Biroli and Karela-Malvi minor in Julana Assembly Constituency; and

b) if so, the time by which the abovesaid proposal is likely to be materialized?

To Construct Ring Road

***60 Dr. KRISHAN LAL MIDDHA (Jind):**

Will the Deputy Chief Minister be pleased to state:-

- a) the time by which the construction work of the proposed ring road of Jind city is likely to be started;
- b) whether the DPR of the ring road has been finalized; and
- c) the time by which the tender process of abovesaid ring road is likely to be started?

Chandigarh.

Dated: The 19th December, 2023.

R.K. Nandal,
Secretary.